

NOTICE

IN PARTIAL MODIFICATION to the notice dated 30th June 2020, with regard to the hearing of urgent matters from 3rd July 2020 to 24th July 2020, IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **High Court of Bombay at Goa** that the following modifications have been done with effect from **16th July 2020** :-

On 16th, 20th and 23rd July 2020

10.30 a.m. to 1.30 p.m. and 2.30 p.m. to 4.30 p.m.

Sitting	Matters	Email id to forward praecipe
Hon'ble Shri. Justice M.S. SONAK	Final hearing matters of MACT and Land Acquisition Appeals, as per list published separately.	reghighgoasbfh@gmail.com
Hon'ble Shri. Justice D. S. NAIDU	i) Urgent Civil matters pertaining to single bench and pending admission matters as per list published separately.	reghighgoasbcv@gmail.com
Hon'ble Kum. Justice NUTAN D. SARDESSAI	i) Urgent Criminal matters pertaining to single bench and pending admission matters as per list published separately. ii) Final hearing of Criminal Appeals, mentioned in the list published separately.	reghighgoasbcr@gmail.com reghighgoasbcr@gmail.com

NOTE : It is clarified that the assignments as above shall continue with the Hon'ble Judges between 16th July 2020 and 23rd July 2020.

On 17th, 21st and 24th July 2020

10.30 a.m. to 1.30 p.m. and 2.30 p.m. to 4.30 p.m.

Sr. No.	Sitting	Matters	Email id to forward praecipe
1	Hon'ble Shri. Justice M. S. SONAK AND Hon'ble Smt. Justice M. S. JAWALKAR	i) Urgent Civil and Criminal matters pertaining to Division Bench and pending admission matters as per list published separately. ii) Final hearing of Criminal Appeals , mentioned in the list published separately.	reghighgoadb@gmail.com reghighgoadb@gmail.com
2	Hon'ble Shri. Justice D. S. NAIDU	i) Urgent Civil matters pertaining to single bench and pending admission matters as per list published separately. ii) Final hearing matters of MACT and Land Acquisition Appeals, as per list published separately.	reghighgoasbcv@gmail.com reghighgoasbfh@gmail.com
3	Hon'ble Kum. Justice NUTAN D. SARDESSAI	i) Urgent Criminal matters pertaining to single bench and pending admission matters as per list published separately. ii) Final hearing of Criminal Appeals , mentioned in the list published separately.	reghighgoasbcr@gmail.com reghighgoasbcr@gmail.com

NOTE : It is clarified that the assignments as above shall continue with the Hon'ble Judges between 17th July 2020 and 24th July 2020.

NOTE-V

- i) The final hearing matters mentioned in the list of final hearing matters will be listed before the Hon'ble Court only after receipt of praecipe and services of the praecipe to the other side.

- ii) The Advocate or the party in person who wishes to list matters mentioned in list for final hearing should send a praecipe on the given email address alongwith an acknowledge of service of praecipe to the other side.

High Court, Appellate Side,

Bombay, 13th July, 2020

)
)
)
)

By Order,

Sd/-

(V. R. Kachare)

I/c. Registrar (Judicial-I)